

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G.M. SIDDESHWARA): (a) No, Sir.

(b) and (c) Do not arise.

#### **Flight services between Delhi and Ludhiana**

1391. SHRI BALWINDER SINGH BHUNDER: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the operation of the flight between Delhi and Ludhiana has been stopped in May, 2014;

(b) if so, the reasons for terminating the operation of this flight;

(c) whether it is also a fact that the infrastructure and equipments at Ludhiana airport are sufficient to handle more flights;

(d) whether there is a demand to restart the flights; and

(e) if so, by when Government is going to restart the flight?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G.M. SIDDESHWARA): (a) and (b) Yes, Sir. Flight between Delhi and Ludhiana operated by Air India (Alliance Air) has been stopped *w.e.f.* 1st June, 2014 due to persistent losses incurred on this route.

(c) and (d) Yes, Sir.

(e) Domestic air services have been decontrolled and deregulated. It is upto the airlines to provide air services to specific places depending upon the traffic demand and commercial viability subject to compliance with Route Dispersal Guidelines (RDG) issued by the Government. Directorate General of Civil Aviation (DGCA) approves the winter/ summer schedule of the airlines for operations to a particular place.

#### **Representatives of AAI on DIAL and MIAL**

1392. SHRI M.P. ACHUTHAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Board of Delhi International Airport Limited (DIAL) and Mumbai International Airport Limited (MIAL) have representatives of the Airports Authority of India (AAI) and the Ministry;

(b) if so, whether these representatives have insisted to follow Operations, Maintenance and Development Agreement (OMDA) and Central Vigilance Commission (CVC) guidelines; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G.M. SIDDESHWARA): (a) Yes, Sir.

(b) Yes, Sir. The Board of Directors of both Delhi International Airport Pvt. Ltd. (DIAL) and Mumbai International Airport Pvt. Ltd. (MIAL) ensure that these companies comply with the provision of Operation, Management and Development Agreement (OMDA), entered into by Airports Authority of India with DIAL and MIAL separately.

(c) Does not arise.

#### **Aircraft maintenance hub at Nagpur**

1393. SHRI AJAY SANCHETI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is a proposal for developing Nagpur in Maharashtra as air craft maintenance hub;

(b) if so, the details thereof;

(c) the details of work completed in this regard;

(d) how long it will take to complete this project; and

(e) how the project benefits both domestic as well as foreign air services?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G.M. SIDDESHWARA): (a) No proposal for developing/establishing Aircraft Maintenance Hub at Nagpur, Maharashtra has been received.

(b) to (e) Does not arise.

#### **Change in the name of Madurai airport**

1394. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government will implement the Cabinet decision of naming Madurai airport after freedom fighter Pasumpon Muthuramalinga Thwar; and

(b) if so, by when it will be acted upon?